

(8)

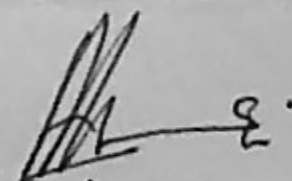
O.A. No. 901/67

28.08.68

Hon' Mr. Ashok S. Karamadi, J.M.

Sri R.K. Shukla learned counsel for the applicant submits that the grievance of the applicant does not survive for consideration and accordingly seeks permission to withdraw the OA.

The OA is therefore dismissed as withdrawn.


Jim

OK
Judgment
prepared
on 8/9/68
Cue

Resy